

R-234-B
1466

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI**

ORDER


In pursuance of Hon'ble High Court of Delhi, New Delhi Order No.17/D-3/Gaz.-IA/DHC/2026 dated 04.05.2026 and in Partial modification to this office earlier Order No.304/11170-11205/Committee/Gaz./PDJ West/2026 dated 12.02.2026, the following Nodal Officers of West District, Tis Hazari Courts, Delhi are hereby appointed as under with immediate effect :-

S. No	Nature of Work Allocation	Name of the Officer / Nodal Agency	Designated as	Concerned Branch
1	To address all queries and issues instructions/circular on the implementation of Technical Devices (TDs) scheme in terms of Hon'ble High Court Circular No.07-17/RCS/DHC dated 03.04.2017.	Head of Office, Accounts (West)	Nodal Officer	Accounts Branch (West)
		A.O./D.D.O. (West)	Link Nodal Officer	
2	(i) Separate Website for West District in Delhi District Courts. (ii) Computer, West District	Sh. Harish Kumar, DJ (Commercial Court)-04	Nodal Officer	Computer Committee
		Sh. Vineet Kumar, ASJ-02	Link Nodal Officer	
		Sh. Ankit Karan Singh, JMFC-08	2 nd Link Nodal Officer	
3	For creation of e-Mail Ids of Judicial Officers (West) through e-mail automation software application launched by Hon'ble eCommittee Supreme Court of India.	Sh. Harish Kumar, DJ (Commercial Court)-04	Nodal Officer	Computer Committee
		Sh. Vineet Kumar, ASJ-02	Link Nodal Officer	
		Sh. Ankit Karan Singh, JMFC-08	2 nd Link Nodal Officer	
4	Grievance Redressal Officer (under Section 23 of the Rights of Persons with Disabilities Act, 2016)	The Administrative Civil Judge (West) (in view of Ld. District & Sessions Judge (HQs), Delhi letter No.11370-11380/Admn.II/Misc./ 2020 dated 18.02.2020)	Grievance Redressal Officer	Care Taking Branch
5	To over see the implementation of directions of Anti-Smoking in Court Complex	The Administrative Civil Judge (West)	Nodal Officer	Care Taking Branch (West)
6	To collect/receive the files/sealed documents/trunks/bags/boxes /FDRs etc. pertaining to the cases which have been transferred from Hon'ble High Court to West District.	Sh. Hukam Chand, Sr. J.A. (Bail & Filing Section, West District)	Nodal Officer	Filing Branch
		Ms. Manmeet Kaur, Sr. J.A. / (Bail & Filing Section, West District)	Link Nodal Officer	
7	New Uniform Resource Locator (URL) created to access online dashboard To check and verify the uploaded data on the portals of	Sh. Satvir Singh Lamba Spl. Judge, NDPS Act	Nodal Officer	Judicial Branch
		Sh. Ankit Karan Singh, JMFC-08	Link Nodal Officer	

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8	to facilitate Medical Assistance also by fixing the telephonic appointments from the hospitals and other Government Authorities for all the Judicial Officers of West District, Tis Hazari Courts, Delhi and their dependent family members, in addition to the works already assigned to him, with immediate effect	Sh. Hukam Chand, Sr.JA (Branch Incharge, Protocol Branch, West District, THC, Delhi. (Mob : 9868220858)	Nodal Officer	Protocol Branch
9	For collating information regarding the cases concerning or relating to HIV-positive persons and anonymize the identity of such persons during the collating of data, West District, Tis Hazari Courts, Delhi and forward the same to the Nodal Officer of Hon'ble High Court of Delhi/New Delhi, in every six months	Sh. Hukam Chand, Sr. J.A. (Bail & Filing Section, West District)	Nodal Officer	---
10	For the purpose to increase awareness among the public at large and to inform them about availability of resources to ensure accessibility to justice to accused persons with disabilities (Pursuant to the directions contained in Judgment dated 24.08.2023 passed by Hon'ble Ms. Justice Swarana Kanta Sharma in WP (CrI.)2500/2022 & CRL.M.A.21701/2022 titled Rakesh Kumar Kalra Deaf Divyang Vs. State Govt. of NCT of Delhi)	Sh. Hukam Chand, Sr. J.A. (Bail & Filing Section, West District)	Nodal Officer	
11	For all branches of West District to render necessary assistance for escalating the requests of Persons with Disabilities. (In pursuance of letter No.2542/Accessibility Committee/DHC dated 24.11.2023, of High Court of Delhi, New Delhi)	Sh. Hukam Chand, Sr. J.A. (Bail & Filing Section, West District)	Nodal Officer	
12	To deal with the charge-back issues of the Project of Implementation of online payment of fine of West District, Tis Hazari Courts, Delhi. (In pursuance of letter No.89704-716/IT Cell/2023 dated 05.12.2023 of Chairperson (I.T. & Digitization) / Centralized Computer Committee, Tis Hazari Courts, Delhi).	The D.D.O., Accounts Branch, West District	Nodal Officer	Accounts Branch

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13	For the purpose of organizing Sport Event In Delhi District Courts, Delhi (with reference to minutes of meeting dated 06.09.2025 of "Inter District Sports Committee" held on 06.09.2025)	Sh. Vineet Kumar Additional Sessions Judge-02	Nodal Officer	

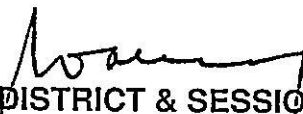
Further the correspondence with the High Court of Delhi, New Delhi will be done only through the undersigned.


 (DR. VIJAY KUMAR DAHIYA)
 PRINCIPAL DISTRICT & SESSIONS JUDGE
 WEST DISTRICT, THC, DELHI

No. 758 / 24061-24171 / Committee/Gaz./PDJ West/2026

Dated, Delhi the 14 MAY 2026

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi
3. All the Judicial Officers / Officials concerned.
4. All the Branch Incharge/DDO of West District, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Reader to the undersigned.
7. For uploading on LAYERS.
8. For uploading on centralized website through LAYERS.


 PRINCIPAL DISTRICT & SESSIONS JUDGE
 WEST DISTRICT, THC, DELHI